

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †4361
TO BE ANSWERED ON 29.03.2022**

Construction of Stadiums

**†4361. SHRI CHANDESHWAR PRASAD:
SHRI S. VENKATESAN:
SHRI SUNIL KUMAR:
SHRI ASHOK KUMAR YADAV:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details and the number of sports stadiums in the country, State/UT-wise including Bihar and Tamil Nadu, district-wise;**
- (b) the total number of sports stadium under construction in the country, State/UT-wise including Bihar and Tamil Nadu, district-wise;**
- (c) the total funds utilized for construction of new sports stadium in the country, State/UT-wise including Bihar and Tamil Nadu, district-wise; and**
- (d) whether the Government has any proposal to construct modern stadium in the country and if so, the details thereof, State-wise?**

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) to (d) ‘Sports’ being a State subject, the responsibility to construct stadiums rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts. The stadiums in various parts of the country are under the jurisdiction of the respective bodies/departments of the State/UT Governments. As such, the information about them is not maintained in this Ministry. However, under the “Utilisation and creation/upgradation of sports infrastructure” component of the Khelo India Scheme, this Ministry has sanctioned 289 sports infrastructure projects of various categories amounting to ₹ 2396.49 crore across the country, including Bihar (11) and Tamil Nadu (5), on the basis of proposals received from them from time to time. State/UT-wise details of the same are at Annexure. The complete details of the projects are available on the official website of this Ministry at <https://yas.nic.in/khelo-india-infrastrucutre>.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. †4361 TO BE ANSWERED ON 29/03/2022 REGARDING “CONSTRUCTION OF STADIUMS” ASKED BY SHRI CHANDESHWAR PRASAD, SHRI S. VENKATESAN, SHRI SUNIL KUMAR AND SHRI ASHOK KUMAR YADAV, HON’BLE MEMBERS OF LOK SABHA

STATE/UT-WISE DETAILS OF SPORTS INFRASTRUCTURE PROJECTS SANCTIONED UNDER THE KHELO INDIA SCHEME

(Amount in ₹ crore)

S. No.	State/UT	No. of projects	Amount sanctioned
1	Andaman and Nicobar Islands	1	5.00
2	Andhra Pradesh	6	29.30
3	Arunachal Pradesh	21	183.72
4	Assam	7	43.18
5	Bihar	11	55.49
6	Chandigarh	0	0.00
7	Chhattisgarh	4	21.10
8	Dadra & Nagar Haveli and Daman & Diu	0	0.00
9	Delhi	8	89.36
10	Goa	4	19.10
11	Gujarat	5	608.37
12	Haryana	10	89.38
13	Himachal Pradesh	8	38.10
14	Jammu and Kashmir	5	28.56
15	Jharkhand	2	10.38
16	Karnataka	19	128.52
17	Kerala	5	62.74
18	Ladakh	3	14.28
19	Lakshadweep	2	9.00
20	Madhya Pradesh	12	85.64
21	Maharashtra	12	103.80
22	Manipur	8	80.45
23	Meghalaya	6	28.00
24	Mizoram	7	39.00
25	Nagaland	7	45.00
26	Odisha	4	28.00
27	Puducherry	3	16.02
28	Punjab	10	88.21
29	Rajasthan	42	103.26
30	Sikkim	5	25.83
31	Tamil Nadu	5	33.00
32	Telangana	6	24.11
33	Tripura	4	21.05
34	Uttar Pradesh	31	188.99
35	Uttarakhand	5	23.78
36	West Bengal	1	26.77
	Total	289	2396.49
